

Title: Need to involve Members of Parliament in Implementation of Centrally sponsored schemes.

SHRI ANANDRAO VITHOBA ADSUL (BULDANA): This is to bring to the kind notice of the Government regarding not involving the Members of Parliament of a particular Parliamentary constituency while various project proposals of his/her constituency are finalised by Zilla Parishads. For example, while finalising the proposals to be taken up under the Prime Minister's Grameen Sadak Yojana, it is clearly mentioned in the guidelines prescribed thereon that the local Member of Parliament should be consulted and taken into confidence. However, if the Members of Parliament belong to the Opposition Party then the Zilla Parishad does not invite the local MP while finalising the proposals. The Zilla Parishad themselves finalise proposals and hand over the projects for implementation by inviting tenders from contractors without taking the Member of Parliament into confidence. This is a matter of public importance as this will ultimately affect the area represented by that Member of Parliament and needs the immediate attention of the Government.